

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE TRIBUNAL

24.9.2014

O.A. No. 702/2012

Mr. P.N.Jatti, Counsel for the applicant.

Mr. Mukesh Agrawal, Counsel for the respondents.

Heard the learned counsel for the parties. The learned counsel for the applicant submits that he wants to withdraw the present OA with the liberty to file a fresh OA. The OA is dismissed as withdrawn. However, the applicant is at liberty to file a fresh OA.

Anil Kumar
(Anil Kumar)
Member (A)

Adm/